

trees in the forest land which are useful for fruit production as well as the environment;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). Fruit bearing trees can be planted on forest land if the species to be planted are indigenous and such plantation activity is part of an overall afforestation programme for the forest area in question. The species for plantations are selected by the State/UT Governments which are implementing various afforestation schemes, taking into account the climatic and soil factors.

[English]

National Dairy Research Institute

3111. SHRI S.D.N.R. WADIYAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to develop the Southern Regional Station of the National Dairy Research Institute (NDRI), Bangalore into the full fledged Institute to cater to the Research and Development needs of the industry;

(b) if so, whether the Karnataka Government has agreed to provide funds and other infrastructural facilities; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir. There is no proposal to develop the Southern Regional Station Dairy Research Institute, Bangalore into a full fledged Institute.

The SRS is already looking after the needs of dairy industry for that region.

- (b) Does not arise.
- (c) Does not arise.

Ban on Collection of Stone and Sand

3112. SHRI MANORANJAN BHAKTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have imposed restriction on the collection of stone and total ban on the collection of sand between 200 to 500 metres from the sea coast particularly in the Andaman and Nicobar Islands;

(b) if so, the details thereof;

(c) whether the Government have received any representation to this effect;

(d) if so, the details thereof; and

(e) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). As per the provisions of the Coastal Regulation Zone (CRZ) Notification issued by the Central Government on 19.2.1991 under the Environment (Protection) Act, 1986, mining of sands, rocks and other substrata materials, except those rare minerals not available outside the CRZ areas is a prohibited activity.

(c) to (e). The Government have received a representation from the Andaman and Nicobar Administration for relaxation to this effect, but in accordance with the provisions of the Notification, no relaxation for prohibited activities is permissible.

[Translation]

Krishi Vigyan Kendras

3113. SHRI LAKSHMAN SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government intend to establish at least one Krishi Vigyan Kendra in each district in the country;

(b) if so, the number of districts remaining without the Krishi Vigyan Kendra in the country at present, State-wise;

(c) the time limit fixed by the Government to achieve the desired target;

(d) whether the Government propose to allocate funds for the setting up of the Krishi Vigyan Kendras in these districts; and

(e) if so, the estimated fund required for setting up of the Krishi Vigyan Kendras in these districts?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Yes, Sir. Out of 503 rural districts, 251 districts of the country are yet to be covered with the Krishi Vigyan Kendra. State-wise list is enclosed as Statement.

(c) and (d). It will depend on the availability of additional funds for which the Planning Commission has been approached.

(e) An estimated additional funds of Rs. 465 crores will be required for setting up new Krishi Vigyan Kendras in these districts.

STATEMENT

State-wise list of District, with and without Krishi Vigyan Kendras (KVKs)

S. No.	State/UT	No. of Rural distt.	No. of distt. with KVKs	No. of distt. without KVKs
1.	A & N Islands	02	01	01
2.	Andhra Pradesh	23	15	08
3.	Arunachal Pradesh	13	01	12
4.	Assam	23	05	18
5.	Bihar	52	18	34
6.	Dadra & Nagar Haveli	01	—	01
7.	Daman and Diu	02	—	02
8.	Delhi	01	01	—
9.	Goa	02	01	01
10.	Gujarat	19	10	09
11.	Hayana	16	12	04
12.	Himachal Pradesh	12	09	03
13.	Jammu and Kashmir	14	04	10
14.	Karnataka	19	10	09
15.	Kerala	14	09	05
16.	Lakshadweep	01	—	01
17.	Madhya Pradesh	45	19	26
18.	Maharashtra	30	22	08
19.	Manipur	08	01	07
20.	Meghalaya	07	01	06
21.	Mizoram	03	02	01
22.	Nagaland	07	01	06
23.	Orissa	30	12	18
24.	Pondicherry	04	02	02
25.	Punjab	14	09	05
26.	Rajasthan	30	30	—
27.	Sikkim	04	01	03
28.	Tamil Nadu	22	16	06
29.	Tripura	04	02	02
30.	Uttar Pradesh	65	30	35
31.	West Bengal	16	08	08
	Total	503	252	251

[English]

Pine Trees

3114. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that the Pine Trees in the Garhwal and Kumayun regions of

Uttar Pradesh have resulted in deforestation and decreasing ground water level;

(b) if so, whether the Government proposes to plant trees of other varieties like Bhoj Patra, Banj, etc. in order to arrest de-forestation and increase already diminishing ground water level;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) to (d). The Govt. have taken a number of steps to maintain proper balance in the Himalayan eco-system which include :

1. State Govt. have been requested to consider putting a ban on felling of green trees above 1000 metre altitude.
2. A network of National Parks and Wildlife Sanctuaries has been created in Himalayan region.
3. People's participation is being actively promoted in protection and management of forest areas in the region.
4. Promotion of locally available species for plantation and for under 20-Point Programme.
5. Creation of Ecological Task Force in Uttar Pradesh.
6. Establishment of Govind Ballabh Pant Institute of Himalayan Environment and Development for carrying out detailed study and research and make recommendations for maintenance of proper balance in the Himalayan eco-system.

Extension of Railway Line

3115. SHRI TH. CHAOBA SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government of Manipur has been demanding for the extension of Railway line Diphu (Assam) to Karong (Imphal);

(b) whether a detailed survey of the proposed railway line has been undertaken; and

(c) if so, the response of the Union Government and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) and (c). A feasibility survey for new line between Diphu and Karong was done earlier by M/s. RITES in 1989-90 but the project could not be the survey for construction of a rail line from Diphu (Assam) to Karong (Imphal) (123 kms.) has recently been ordered.